National Company Law Tribunal

Allahabad Bench

CP NO. 36, CA. N/022/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE COMPANY: M/S V.N Day Us & Processors Pvt. Ltd SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies act of 1956.

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	S. Shekla	o Lawyes	Retitioned	5 202
2.	o, como care go			

Order dated 21.03.2017

CP No. 36, CA No. 22/2016 M/s V.N.Dayers & Processors Pvt

Ltd

The company petitioner is represented by Counsel Shri S.Shekhar. A representative for the Official Liquidator is present. The Official Liquidator is not available today as he is preoccupied in other matter before the Hon'ble High Court. Therefore, the matter is fixed for hearing on 29.03.2017.

for the Official Liquid non is seen as

svailable today as he is precommed in other

SH. H.P. CHATURVEDI (Judicial Member)